

- (vii) Statements of excess vacant land held by persons have been received by the competent authorities and are being scrutinised.

It is understood from Karnataka Government that some vacant land has since vested with the Government.

- (viii) Scrutiny of applications for grant of exemption on grounds of public interest or hardship under section 20 of the Act is being made; so far exemption has been granted as follows:—

Andhra Pradesh	122
Gujarat	685
Karnataka	153
Maharashtra	5
Punjab	2
Uttar Pradesh	6
West Bengal	25
Delhi	89
Cantonment area	2

- (c) and (d). Does not arise.

Progress of Implementation of Land Ceiling Laws

**92. SHRI S. G. MURUGAIYAN:
SHRI P. K. KODIYAN:**

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress so far made in implementing the revised land ceiling laws; and

(b) Government's plan to complete the process of implementation of the Ceiling laws within a specified period?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) A statement based on the latest available information is attached.

(b) Different States of the country have been at different stages of implementation. Therefore, the time to be taken to complete the work will vary. However, the States have been advised to complete the work with utmost expedition.

Statement

State/Union Territories	Area declared surplus	Area taken possession	Area distri-	Area in
			buted Area	Acres
				No. of beneficiaries
I	2	3	4	5
Andhra Pradesh	11,91,485	2,04,059	98,361	63,519
Assam	5,57,148	5,44,137	2,52,615	2,10,968
Bihar	2,25,777	1,10,124	1,10,124	1,15,348
Gujrat	36,973	884	Nil	Nil
Haryana	2,639	35,387	31,905	11,035
Himachal Pradesh	85,037	75,042	4,141	5,986
Jammu & Kashmir	—	—	—	—

1	2	3	4	5
Karnataka	1,09,441	Nil	27,213	4,893
Kerala	1,14,508	58,419	32,377	49,273
Madhya Pradesh	2,82,379	1,11,580	27,074	10,914
Maharashtra	3,46,748	2,47,884	2,47,884	66,346
Manipur	Nil	Nil	Nil	Nil
Orissa	1,12,402	90,982	63,558	48,195
Punjab	20,336	3,015	4,197	2,169
Rajasthan	2,49,812	2,23,070	1,05,033	23,550
Tamil Nadu	44,535	40,343	39,014	22,021
Tripura	4,954	736	116	126
Uttar Pradesh	2,29,456	1,92,867	1,21,146	1,19,509
West Bengal	85,319	64,413	39,041	61,511
Dadra & Nagar Haveli	7,220	4,374	1,179	501
Delhi	741	17	Nil	Nil
Pondicherry	1,731	697	586	680
Total :	37,08,641	20,08,030	12,05,564	8,16,544

Rise in price of Sugar

100. SHRI S. G. MURUGAIYAN
Will the Minister of AGRICULTURE
AND IRRIGATION be pleased to
state:

(a) whether the price of sugar has
been showing an upward trend re-
cently; and

(b) if so, the extent of rise and
measures being taken to prevent this
price rise?

THE MINISTER OF AGRICULTURE
AND IRRIGATION (SHRI
PRAKASH SINGH BADAL): (a)
and (b). The price of levy sugar,
distributed through the fair price

shops, is uniform throughout the
country and has been maintained at
the same level of Rs. 2.15 per kg.
since December, 1972.

Free sale sugar prices during May,
1977 exhibited a steady to declining
trend. In the first three days of
June, 1977, free sale prices registered
a small increase of about Rs. 2 per
quintal in the principal markets of
the country. With a view to bring-
ing down the prices of free sale
sugar, Government released an addi-
tional quantum of 15,000 tonnes of
free sale sugar to be sold in the
month of June, 1977 which takes the
total free sale release for June to
1.20 lakh tonnes, registering an